

[English]

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT) (SHRI RANGARAJAN KUMARAMANGALAM): For a special leave, you need a certified copy. You get it and file it. The assurance of not renewing the warrant order was given in your Government's time when you were the Minister.

[Translation]

SHRI GEORGE FERNANDES: The Government has informed the Swiss Government through a notice that there is no case of the Government of India is pending against anybody

[English]

SHRI RANGARAJAN KUMARAMANGALAM: What were you doing?

MR. DEPUTY SPEAKER: I say this subject is closed and we go to the next item. Hon. Surface and Transport Minister.

(Interruptions)

MR. DEPUTY SPEAKER: I have already told that this subject is closed.

[Translation]

SHRI GEORGE FERNANDES: The question in whether the Government has told to Swiss Government or not on 15 Nov. How Janata Dal Government is involved in this issue, the same tactics is still being adopted in Delhi High Court. The Janata Dal Government has no concern with your Bofors scandal.

[English]

MR. DEPUTY SPEAKER: I request Shri

Ragarajan Kumaramangalam to move the motion for adjourning the debate on the Salary, Allowances and Pension of Members of Parliament (Amendment) Bill.

13.53 hrs.

SALARY, ALLOWANCES AND PENSION OF MEMBERS OF PARLIAMENT (AMENDMENT) BILL. *CONTD.*

Motion for Adjourning the Debate.

[English]

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT) SHRI RANGARAJAN KUMARAMANGALAM: Sir, I move:

"That the debate on the Bill further to amend the Salary, Allowances and Pension of Members of Parliament Act, 1954, be adjourned till the next Session".

MR. DEPUTY SPEAKER: The question is:

"That the debate on the Bill further to amend the Salary, Allowances and Pension of Members of Parliament Act, 1954, be adjourned till the next Session."

The motion was adopted

MR. DEPUTY SPEAKER: The debate is adjourned for the next session.

SHRI ANANTRAO DESHMUKH (Washim): Sir, I am on a point of order.

MR. DEPUTY SPEAKER: That subject is over and there is no point of order now.